

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:1653

ANSWERED ON:31.07.2003

BLENDING OF ETHANOL WITH PETROL

A.P. JITHENDER REDDY;RADHA MOHAN SINGH;SURESH RAMRAO JADHAV (PATIL)

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

(a) whether the target of blending 5% of ethanol in petrol in notified States and Union Territories by June 30, 2003 could not be achieved so far;

(b) if so, reasons for slow pace of the programme; and

(c) the fresh steps taken to encourage increased production of anhydrous ethanol in various States and Union Territories for smooth implementation of the programme?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRIMATI SUMITRA MAHAJAN)

(a) Yes, Sir.

(b) Non-availability of adequate quantity of ethanol for the purpose of blending and multiple State levies are reasons for the slow pace of the programme.

(c) State Governments have been requested to remove bottlenecks in setting up of ethanol projects, to simplify excise procedure and to reduce State levies on Sale, import/export of ethanol for this purpose.